

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:163
ANSWERED ON:19.11.2009
OPENING OF ENVIRONMENT COURTS
Gandhi Shri Feroze Varun

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up Environment Courts, as suggested by the Supreme Court;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (c): The Government has introduced the National Green Tribunal Bill, 2009 in the Lok Sabha on 31st July 2009, which envisages setting up of National Green Tribunal (NGT) for effective and expeditious disposal of cases relating to Environmental protection and conservation of forests and other natural resources.